

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

HIGH COURT OF ANDHRA PRADESH - Civil Judges (Senior Division) – Vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) under 90% quota for the year 2026 – NOTIFIED.

ROC.NO.4212026-B.SPL.

NOTIFICATION NO.395 -B.SPL:

DATED:29.04.2026

READ:

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).
2. Order dated 20.05.2025 of the Hon'ble Supreme Court of India, in in I.A.No.93974 of 2019 in Writ Petition (C) No.1022 of 1989.
3. G.O.Ms.No.65, Law (L and LA&J-Home-COURTS-A)Department, dated 06.04.2026.

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The High Court is hereby notifies **Ten (10)** vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) under 90% quota for the year 2026.



REGISTRAR (VIGILANCE)
High Court of Andhra Pradesh
Amaravati.